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# **THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-III)/2010/6654/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 08<sup>th</sup> September, 2014*

Sub:- **Nomination for NJA Programmes, scheduled during October to December, 2014.**

Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate the following Judicial Officers to participate in the NJA Programmes, scheduled during October, 2014 to December, 2014, in the following manner-

Sl No.	Prog. No.	Programme Date	Programme Name	Target Group	Name Nominated Officers
1	P-847	10.10.2014 to 12.10.2014	National Conference of Judges of District Judiciary on "Access to Justice"	District Judges equivalent with at least ten years service remaining in the judiciary	1. Shri Dipak Changkakati, Addl. District & Sessions Judge, Goalpara. 2. Smti. Gita Baishya Changkakati, Addl. District & Sessions Judge, FTC, Kokrajhar.
2	P-849	11.10.2014 to 12.10.2014	National Conference of Principal District Judges on " Court Administration and Management"	Principal District Judges with at least five years service remaining in the judiciary	Shri Budi Habung, District and Sessions Judge, West Sessions Division, Yupia, Arunachal Pradesh
3	P-850	17.10.2014 to 19.10.2014	National Orientation Programme for Additional District Judges	Judges appointed to the DJ/ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary	Shri Sutham Das, Addl. District & Sessions Judge, Sonitpur, Tezpur

Sl No.	Prog. No.	Programme Date	Programme Name	Target Group	Name Nominated Officers
4	P-851	17.10.2014 to 19.10.2014	National Conference of Judges of District Judiciary on Just Sentencing : Policy and Practice	District Judges equivalent with at least ten years service remaining in the judiciary.	Smti. Dipali Bhuyan, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur.
5	P-863	07.11.2014 to 09.11.2014	National Conference of the Presiding Officers of Vigilance / State Anti corruption Bureau Courts.	Judges presiding over Vigilance / State Anti-Corruption Bureau Courts	1. Shri Pratap Chandra Das, Special Judge, Addl. CBI Court, No. 2, Kamrup (M), Guwahati 2. Smti. Y. Longkumar, District & Sessions Judge, Dimapur, Nagaland
6	P-865	08.11.2014 to 09.11.2014	National Conference of Principal District Judges on "Court Administration and Management"	Principal District Judges with at least five years service remaining in the judiciary	Shri Nani Grayu, District and Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh
7	P-866	14.11.2014 to 16.11.2014	National Orientation Programme for Additional District Judges	Judges appointed to the DJ/ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary	Smti. Seema Das, Addl. District & Sessions Judge, FTC, Tinsukia.
8	P-867	14.11.2014 to 20.11.2014	National Orientation Programme for Newly appointed Civil Judges (Junior Division)	Civil Judges (Jr. Division) within two years of completion of SJA Training (Where Judges of this category are not available the junior most Civil Judges may be nominated)	1. Shri Lakhinandan Pegu, Judicial Magistrate, 1 <sup>st</sup> Class, Kamrup (M), Guwahati. 2. Shri Angshuman Bhattacharjee, Munsiff No. 1, Tinsukia. 3. Shri Satyajit Karmakar, Munsiff – cum- JMFC, Bijni, Bongaigaon.
9	P-868	15.11.2014	National Conference of Registrar Generals of High Courts on "Court Administration and Management".	Registrar Generals of the High Courts	Shri M. K. Bhattacharjee, Registrar General, Gauhati High Court, Guwahati

Sl No.	Prog. No.	Programme Date	Programme Name	Target Group	Name Nominated Officers
10	P-869	21.11.2014 to 23.11.2014	National Conference of the Principal Magistrates and Members of Juvenile Justice Boards	Judges presiding over JJBs	1. Smt. Mili Hussain, Sub-Divisional Judicial Magistrate (S)- cum- Principal Magistrate, JJB, Darrang, Mangaldoi 2. Shri Ankur Bhuyan, Sub-Divisional Judicial Magistrate (S)-cum- Principal Magistrate, JJB, Morigaon.
11	P-870	21.11.2014 to 23.11.2014	National Conference of Judges of District Judiciary on MACT cases	Judges working in the relevant area.	1. Shri Anil Kumar Sarmah, Member, MACT, Nalbari. 2. Shri V.K. Chandak, Member, MACT, Goalpara.
12	P-872	05.12.2014 to 07.12.2014	National Conference of the Presiding Officers of CBI Courts	Judges presiding over CBI Courts	1. Shri R. Thanga, District & Sessions Judge, Aizwal, Mizoram 2. Shri Aparesh Chakravarty, Special Judge, Addl. CBI Court, No.3, Kamrup (M), Guwahati
13	P-874	12.12.2014 to 14.12.2014	National Orientation Programme for Additional District Judges	Judges appointed to the DJ/ADJ level within the past three years preferably with at least ten years of service remaining in the judiciary.	Shri Khagen Dohotia, Addl. District and Sessions Judge, FTC, Dibrugarh.

This is for favour of your kind information and necessary action.

Yours faithfully,

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. **HC.VII-100 (Pt.-III)/2010/6655 - 6693/A** dated 08.09.2014

Copy forwarded for information and necessary action to:

1. The Director, Judicial Academy, Assam & NEJOTI
2. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
3. The Secretary to the Govt. of Nagaland, Law and Judicial Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
6. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

7. The Accountant General (A&E), Nagaland, Kohima / Mizoram, Aizawl / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer(s) is / are placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

8. Shri M. K. Bhattacharjee, Registrar General, Gauhati High Court, Guwahati
9. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
- 10. The District & Sessions Judge, Kamrup (M), Guwahati / Goalpara / Kokrajhar / Sonitpur, Tezpur / Lakhimpur, North Lakhimpur / Tinsukia / Bongaigaon / Darrang, Mangaldoi / Morigaon / Nalbari / Dibrugarh. He / she is requested to inform the nominated participant(s) of his / her respective District.**
11. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- 12. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. He is requested to inform the nominated participants of his State.**
13. Shri Budi Habung, District and Sessions Judge, West Sessions Division, Yupia, Arunachal Pradesh
14. Shri Nani Grayu, District and Sessions Judge, East Sessions Division, Tezu, Arunachal Pradesh
15. Shri R. Thanga, District & Sessions Judge, Aizawl, Mizoram
16. Smti. Y. Longkumar, District & Sessions Judge, Dimapur, Nagaland
17. Shri Pratap Chandra Das, Special Judge, Addl. CBI Court, No. 2, Kamrup (M), Guwahati
18. Shri V.K. Chandak, Member, MACT, Goalpara.
19. Shri Aparesh Chakravarty, Special Judge, Addl. CBI Court, No.3, Kamrup (M), Guwahati
20. Shri Anil Kumar Sarmah, Member, MACT, Nalbari.
21. Shri Khagen Dohotia, Addl. District and Sessions Judge, FTC, Dibrugarh.
22. Smti. Dipali Bhuyan, Addl. District & Sessions Judge, FTC, Lakhimpur, North Lakhimpur.
23. Shri Dipak Changkakati, Addl. District & Sessions Judge, Goalpara.
24. Shri Sutham Das, Addl. District & Sessions Judge, Sonitpur, Tezpur
25. Smti. Gita Baishya Changkakati, Addl. District & Sessions Judge, FTC, Kokrajhar.
26. Smti. Seema Das, Addl. District & Sessions Judge, FTC, Tinsukia.
27. The Joint Registrar (Vig. / Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
- 28. The Joint Registrar, Gauhati High Court, Itanagar Bench, Naharlagun. He is requested to inform the nominated participants of his State.**
29. Smt. Mili Hussain, Sub-Divisional Judicial Magistrate (S)- cum- Principal Magistrate, JJB, Darrang, Mangaldoi
30. Shri Ankur Bhuyan, Sub-Divisional Judicial Magistrate (S)-cum- Principal Magistrate, JJB, Morigaon.
31. Shri Lakhinandan Pegu, Judicial Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati.
32. Shri Angshuman Bhattacharjee, Munsiff No. 1, Tinsukia.
33. Shri Satyajit Karmakar, Munsiff -cum- JMFC, Bijni, Bongaigaon.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. **PARTICIPANTS OF ORIENTATION PROGRAMME FOR CIVIL JUDGES (JUNIOR DIVISION) ARE REQUESTED NOT TO GO WITH THEIR SPOUSE.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme. **FURTHER, THE PARTICIPANT JUDGES NOMINATED FOR ORIENTATION PROGRAMME FOR CIVIL JUDGE (JUNIOR DIVISION) SHALL ALSO BRING COPIES OF JUDGMENTS OF ONE CIVIL AND ONE CRIMINAL CONTESTED CASE AND ONE ORDER PASSED ON INJUNCTION APPLICATION ON MERITS.**

34. The Administrative Officer, Judicial Academy, Assam.

35. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.**

36. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.

37. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.

38. The CA to Registrar General, Gauhati High Court, Guwahati.

39. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**